

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5778
TO BE ANSWERED ON 10th APRIL, 2017

PRODUCTS ON GEM

5778. SHRI KAUSHAL KISHORE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Directorate General of Supplies and Disposals (DGS&D) has been adding the products on Government e-Marketplace (GeM) whereas there are reportedly various issues related to the assessment of seller integrity, credibility, product prices, etc. and a robust system will be in place in coming months;
- (b) if so, the reasons therefor;
- (c) whether the DGS&D has put in place any mechanism of check and balance on the registration of sellers and the quality of products and if so, the details thereof; and
- (d) if not, the manner in which the DGS&D assesses the fake products on GeM in the absence of any such mechanism?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) to (d): The vital information provided by the vendor at the time of registration is being authenticated through MCA-21, Aadhaar and PAN Database. The Seller at the time of Registration agrees with the terms & conditions of GeM which includes integrity pact, undertaking about blacklisting by Government, submission of Performance Security for contract value of Rs. 25 lakhs and above, and administrative actions for various defaults making the system credible. The products carry manufacturer's standard guarantee/warranty. The buyers after self-inspection or through third party inspection accept/ reject the goods.
